(d) and (e) The timings for opening/closing of fencing gates are fixed in consultation with the local panchayats and MLAs/MPs of the area. Local farmers who intend to cultivate their fields ahead of the fence are allowed to go across the fence in a regulated manner under proper security.

New Prisons Act

- †2802. SHRI KRISHAN LAL BALMIKI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to enact a new Central Prisons Act, in place of Prisons Act, 1894; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir.

(b) Does not arise.

Stripping of Dalit women in Madhya Pradesh

- 2803. SHRI ABU ASIM AZMI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware that Dalit woman Sarpanch in Madhya Pradesh was stripped and beaten up by some persons of the village recently;
- (b) whether it is also a fact that she was paraded naked in the village;
- (c) if so, the action taken against the culprits in this regard by the Police;
- (d) whether some similar cases have also happened in the past in other States; if so, the reasons for failure of Government to protect the women, particularly the Dalits; and
 - (e) the steps/action being taken to avoid such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (e) Information is being collected and will be laid on the Table of the House.

[†] Original notice of the question was received in Hindi.